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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 784/230/HDB/2018
NAME OF THE COMPANY	Centegic Corporation Pvt Ltd (Transferee Co)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>Amisha Venukaleanti</i>	<i>Advocate</i>	<i>9160609992</i>	<i>[Signature]</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner is present.
He has filed certificate issued by Chartered Accountant along with memo.
Heard the counsel, this is first stage of application.
Matter is therefore listed for consideration on 04.09.2018.


Member(Judl)